### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 96 TO BE ANSWERED ON 02.02.2024

#### PRADHAN MANTRI MATRI VANDANA YOJANA

#### 96. SHRI KESINENI SRINIVAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the revised expenditure, actual expenditure and percentage of sanctioned funds utilized under the Mission Shakti since, 2019, particularly the Samarthya sub-scheme;
- (b) whether the Government is implementing the Pradhan Mantri Matru Vandana Yojana (PMMVY) in the country and if so, the details thereof;
- (c) the actual number of beneficiaries who received payments under the PMMVY, State-wise;
- (d) the estimated number of eligible pregnant and lactating women as per the scheme guidelines, State-wise;
- (e) the details of the percentage of beneficiaries who received one, two and three installments in Andhra Pradesh, year-wise; and
- (f) whether there has been a decline in the percentage of beneficiaries who receive all installments under the scheme and if so, the details of steps taken to address this issue?

#### ANSWER

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.78 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 02.02.2024. Further, maternity benefits of more than ₹14,758.87 crores (includes both Central and State share) have been disbursed to more than 3.29 crores beneficiaries during the aforesaid period.

The Government of India has introduced Mission Shakti for implementation from 01.04.2022. The year-wise Revised Estimates (RE), actual expenditure and percentage of utilization of funds sanctioned against RE under the Mission Shakti, including Samarthya sub-scheme, is as under:

Financial Year	Sch	eme	Revised Estimates (RE) (Rupees in Crore)	Actual Expenditure (Rupees in Crore)	Percentage of utilization of funds against RE
	Sambal		258.00	179.35	69.52
2021-22	Samarthy	/a	1863.09	1733.03	93.02
	Total Shakti	Mission	2121.09	1912.38	90.16
	Sambal		333.00	195.62	58.74
2022-23	Samarthy	/a	1946.93	2144.53	110.15
	Total Shakti	Mission	2279.93	2340.15	102.64
2023-24 (till	Sambal		462.00	189.01	40.95
30.01.2024)	Samarthya		1863.25	611.73	32.82
	Total Shakti	Mission	2325.85	800.91	34.44

(c) to (f) The State/UT-wise number of beneficiaries provided maternity benefits under PMMVY since inception of the scheme and till 29.01.2024 is **annexed**.

The year-wise details of number of beneficiaries provided maternity benefit which includes one, two or three installments, under PMMVY since inception of the scheme and till 29.01.2024 in Andhra Pradesh is as under:

Financial Year		2017-18	2018-19	2019-20	2020-21	2021-	2022-23	2023-
						22		24*
Number	of	1,53,099	5,00,361	5,12,648	2,92,094	39,226	4,98,446	1,06,248
Beneficiaries provided Materni Benefit	ity							

<sup>\*</sup> Till 29.01.2024

In order to receive all instalments of maternity benefits under PMMVY a beneficiary needs to apply and fulfil the conditionality attached with the instalment such as Aadhaar, Ante-Natal Checkup (ANC), registration of child birth, first cycle of vaccination etc. The reasons for not receiving maternity benefits beyond first instalment inter-alia includes non-fulfilment of conditionality attached with the instalment.

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Statement referred to in reply to part (c) to (f) of the Lok Sabha Unstarred Question Number 96 for answer on 02.02.2024 raised by Shri Kesineni Srinivas regarding "Pradhan Mantri Matri Vandana Yojana"

State/UT-wise number of beneficiaries provided maternity benefits under the Pradhan Mantri
Matru Vandana Yojana (PMMVY) since inception and till 29.01.2024

S. No	State	Number of Beneficiary provided maternity benefits				
1	ANDAMAN AND NICOBAR ISLANDS	8,702				
2	ANDHRA PRADESH	1,56,2085				
3	ARUNACHAL PRADESH	27,757				
<u>4</u> 5	ASSAM BIHAR	11,38,516 32,24,139				
6	CHANDIGARH	33,397				
7	CHHATTISGARH	8,21,088				
8	DELHI	4,15,874				
9	GOA	27,300				
10	GUJARAT	11,43,458				
11	HARYANA	7,67,486				
12	HIMACHAL PRADESH	2,66,223				
13	JAMMU AND KASHMIR	3,28,904				
14	JHARKHAND	7,37,046				
15	KARNATAKA	21,97,202				
16	KERALA	9,85,585				
17	LADAKH	5,767				
18	LAKSHADWEEP	1,834				
19	MADHYA PRADESH	35,92,984				
20	MAHARASHTRA	33,43,562				
21	MANIPUR	62,213				
22	MEGHALAYA	50,815				
23	MIZORAM	36,975				
24	NAGALAND	32,266				
25	PUDUCHERRY	32,307				
26	PUNJAB	5,83,503				
27	RAJASTHAN	21,43,143				
28	SIKKIM	14,559				
29	TAMIL NADU	15,29,099				
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	21,470				
31	TRIPURA	1,08,784				
32	UTTAR PRADESH	57,44,695				
33	UTTARAKHAND	3,17,229				
34	WEST BENGAL	16,38,005				
	TOTAL	3,29,43,972				

Note:- State Governments of Odisha and Telangana are not implementing PMMVY.